NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/666/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRECISIONE MACHINE AND AUTO COMPONENTS

NAME OF THE RESPONDENT(S)

..........

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. V. Bravin Rethinam,

Ph: 9791711963 B. Karthilleyan

Madhunitha J

Coursel

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ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and prayed for time to make submissions. Time is extended at request. Put up on 20.12.2017.

-sel-S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)